## IN THE CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH NEW DELHI.

OA No. 1891/96

Date of decision 26.9.96.

Hon'ble Smt.Lakshmi Swaminathan, Member (J)

Shri Suresh Kumar son of Shri Kudemal Resident of C-127, Netaji Nagar, New Delhi.

(By Advocate Shri S.K.Sinha)

... Applicant

Vs.

Dy.Director of Estates(Sub)
Govt.of India Directorate of Estates
(Engy.Section) Nirman Bhawan, N/Delhi-1

... Respondent

## O R D E R (DRAL)

(Hon'ble Smt.Lakshmi Swaminathan, Member (J)

Shri Sinha seeks permission to withdraw this application. Permission is granted. 0.A. is dismissed as withdrawn.

(Smt.Lakshmi Swaminathan)

Lafal Smett.

Member (J)